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Central Administrative Tribunal
Principal Bench

O.A. No. 2049 of 1999

New Delhi, dated this the 29th September, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Vijayender Singh,
S/o Shri Bhagwan Singh,
Vill. & P.O. Chhattare Bhadurpur,
Dist. Sonepat,
Haryana. ... Applicant

(None appeared)

Versus

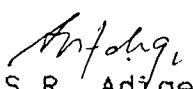
Union of India
Ministry of Home Affairs
through its Secretary,
North Block,
New Delhi. ... Respondents

O R D E R (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared on behalf applicant even on the second call when the case was called out. We note that none appeared on behalf applicant even on the last date i.e. 23.9.99 on which date it was made clear that if applicant failed to appear in person or through counsel it would be presumed that he was not interested in pressing the O.A. In the absence of applicant or his counsel, the O.A. is dismissed for default and non-prosecution.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

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